



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA.No.2066/2020 & M.A./100/2066/2020, O.A./100/237/2019 &
M.A./100/2075/2020, O.A./100/800/2017, O.A./100/2765/2017,
O.A./100/3452/2017, O.A./100/241/2016, O.A./100/242/2016,
O.A./100/306/2016, O.A./100/313/2016, O.A./100/314/2016,
O.A./100/315/2016, O.A./100/317/2016, O.A./100/402/2016,
O.A./100/404/2016, O.A./100/405/2016, O.A./100/407/2016,
O.A./100/747/2016, O.A./100/838/2016, O.A./100/993/2016,
O.A./100/1093/2016, O.A./100/1099/2016, O.A./100/1138/2016,
O.A./100/1139/2016, O.A./100/1429/2016, O.A./100/2583/2016,
O.A./100/2758/2016, O.A./100/3142/2016, O.A./100/4443/2015,
O.A./100/4663/2015, O.A./100/1631/2014

Date of reserve for orders:01-12-2020

Date of Pronouncement of orders: 02-02-2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr.A.K.Bishnoi, Member (A)

OA.No.2066/2020 & M.A./100/2066/2020

Sh. Mool Chandra (Aged about 63 years),
S/o Late Shree Ram Jeewan,
Retired Deputy Commissioner (Statistics), Group – 'A'
R/o House No : 389, 2nd Floor,
Sector 21-D, Faridabad-121012

...Applicant

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta,
Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the
Applicants)

Versus

1. Union of India
Through Secretary
Ministry of Statistics & Program Implementation (MOS & PI)

Sardar Patel Bhawan, Parliament Street,
New Delhi – 110001



2.

The Under Secretary (ISS Section)
Govt. of India,
Ministry of Statistics & Program Implementaion,
S.P. Bhawan, Sansad Marg, New Delhi - 110001

...Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

OA No. 237/2019 & MA No. 2075/2020

1. Rajesh Kumar, Age – 42 years, Post - SSO, Group –B
S/o Late Sh. Sant Prasad Singh,
R/o-Qtr. No. 32/III, NH-IV, Faridabad-121001.

and

11 others

(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary
M/o Finance, Deptt. Of Expenditure
North Block, N.Delhi
2. Union of India through Secretary
Ministry of Statistics & Programme Implementation,
Sardar Patel Bhawan, New Delhi.
3. National Sample Survey Office (Field Operations Division)
Through Deputy Director General
N.S.S.O. (F.O.D.), Block-II,
Old CGO Complex, N.H.-4, Faridabad (Haryana)

... Respondents



(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

OA No. 800/2017

1. Anil Kumar, Age-46 years
Designation – Staff Car Driver, Group-C
S/o Shri Mahendra Singh,
Address: C-1100, Nend Gram, Ghaziabad.

and
25 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India, The Secretary
Department of Expenditure, Ministry of Finance
North Block, New Delhi – 110 001
2. The Secretary
Department of Personnel & Training, GOI,
North Block, New Delhi – 110 001
3. Council of Scientific of Scientific & Industrial Research
Through The Joint Secretary, CSIR,
Anusandhan Bhawan, 2 Rafi Marg, New Delhi – 110 001

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri

R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)



O.A./100/2765/2017

1. Atul Kumar Sahu (Aged about 29 years)
S/o Sh. Ramesh Chandra, Inspector (Group 'C')
R/o 38/III, NH-IV, Faridabad

and
109 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India,
Secretary,
M/o Finance, North Block, New Delhi.
2. Pr. Commissioner,
Income Tax Office,
N.H.-IV, Faridabad (Haryana)

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/3452/2017

1.

Rajendra Kumar
S/D/o Sh. Chandra Mani
Aged about 37 years
R/o L-120, St. No. 35, Sadat Pur Ext.,
Karawal Nagar, Delhi-110094.
Working as : Inspector, Group 'C'

and
178 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India,
Through Secretary,
Ministry of Finance,
North Block, New Delhi.
2. Pr. Commissioner,
Income Tax Office,
HSIIDC Building,
Udyog Vihar, Ph.-IV,
Gurugram (Haryana)

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/241/2016

1. Jag Ram Meena, Aged-50 years,
S/o Late Sh. Badrilal Meena,
Working as Technical Officer
In the Office of Regional office of
Textile Commissioner, Noida,
R/o E-197, Sector-15, Noida-201301

and
18 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through the Secretary,
Ministry of Finance, Department of Expenditure,
Govt. of India, North Block, New Delhi.
2. The Deputy Secretary to the Govt. of India,
Ministry of Finance, Department of Expenditure,
Govt. of India, North Block, New Delhi.
3. The Sr. Accounts Officer (Textiles),
Central Pay & Accounts Office (Textiles),
Ministry of Textiles, Room No. 536,
Udyog Bhawan, New Delhi

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/242/2016

1.

Sh. S.K. Verma,
Age 47 years,
S/o Sh. Bipin Bihari Verma,
R/o G-220, DELT A-2, Greater Noida,
Presently working as Asstt. Library & Information Officer

and
52 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
Department of Expenditure, Ministry of Finance,
North Block, New Delhi.

2. Secretary,
Ministry of Labour & Employment,
Shram Shakti Bhwan,
New Delhi.

... Respondents

3. V.V. Giri National Labour Institute,
Through its Director General
Ministry of Labour & Employment,
Sector-24, Noida (G.B. Nagar).

...Proforma Respondent

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/306/2016

1. Sh. Sanjeev Kumar Sharma,
Aged about 31 years,
S/o Sh. Shashi Bhushan Sharma,
R/o E-2/18B, Gali No. 2,
Chanakya Place-I, New Delhi.

and
10 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
Department of Expenditure, Ministry of Finance,
North Block, New Delhi.
2. Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
3. Directorate of Estate,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
4. Asstt. Estate Officer,
CGO Complex,
NH-4, Faridabad

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/313/2016

1. Sh. Braham Pal Singh,
DOB 25.10.1956 (59 yrs)
S/o Sh. Nanak Chand,
R/o H. No. 49, Karnal Vihar,
Bharat Colony, Neharpar, Faridabad
(Working as A.P.P.O.)

and
202 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

Union of India through

1. Union of India through Secretary,
Department of Expenditure, Ministry of Finance,
North Block, New Delhi.
2. Secretary,
Ministry of Agriculture & Farmer Welfare,
Krishi Bhawan, New Delhi.
3. Plan Protection Advisor,
Directorate of PPQ&S,
Ministry of Agriculture,
CGO Complex, NH-4, Faridabad.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/314/2016

1.

Sh. H.S. Meena,
Aged about 57 years,
S/o Late B.L. Meena,
R/o Q.No. 955, Type-IV,
NH-4, Faridabad,
(Working as Office Supdt.)

and

20 others

(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
Department of Expenditure, Ministry of Finance,
North Block, New Delhi.
2. Secretary,
Ministry of Agriculture & Farmer Welfare,
Krishi Bhawan, New Delhi.
3. Director,
Central Fertilizer, Quality Control & Training Institute,
CGO Complex, NH-4, Faridabad.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/315/2016

1.

Mahesh Pal Singh
S/o Late Sh. Jaikaran Singh
R/o-H.No. K-4006,
Sector-49, Sainik Colony,
Faridabad-120001 (Haryana)

and
80 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
Department of Expenditure, Ministry of Finance,
North Block, New Delhi.
2. Secretary,
Ministry of Statistics & Programme Implementation,
Sardar Patel Bhawan, New Delhi
3. National Sample Survey Office (Field Operation Division)
Through Dy. Director General ,
NSSO (FOD), Block-II,
Old CGO Complex,
NH-4, Faridabad

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/317/2016

1.

Sh. Jagdish Kumar,
Aged about 58 years,
S/o Sh. Raj Kumar,
R/o 143, Sector-18,
Housing Board Colony,
Faridabad
(Working as UDC)

and

80 others

(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

Union of India through

1. Secretary, Department of Expenditure,
Ministry of Finance,
North Block, New Delhi.
2. Secretary, Ministry of Urban Development,
Nirman Bhawan, New Delhi.
3. Director General,
Central Public Works Department,
Nirman Bhawan, New Delhi.,
4. Executive Engineer,
CPWD, CGO Complex,
NH-4, Faridabad.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/402/2016

1.

Sh. Shanti Swroop,
Aged about 51 years,
S/o Sh. Tota Ram,
R/o FCA No. 1389C,
SGM Nagar, NIT, Faridabad
(working as Pharmaesist)

and

11 others

(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

Union of India through

1. Secretary, Ministry of Finance,
Department of Expenditure,
North Block, New Delhi.
2. Additional Director (CGHS),
Ministry of Health (Hqrs),
R.K. Puram, Sector – 12,
New Delhi

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/404/2016

1. Sh. Baljeet Singh,
Aged about 43 years,
S/o Late Ratti Ram
R/o Qtr No. 271/II, NH-IV,
Faridabad
(working as LDC)

and
90 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

Union of India through

1. Secretary, Ministry of Finance,
Department of Expenditure,
North Block, New Delhi.
2. Secretary,
Ministry of Urban Development & PA,
Nirman Bhawan, New Delhi.
3. Chief Engineer, NDZ-III,
CWPD, R.K. Puram,
New Delhi.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/405/2016

1. Sh. K.M. Tripathi,
Aged about 45 years,
S/o Sh. T.P. Tiwari,
R/o H. No. 1179/47, Molarband Exten,
New Delhi
(Working as Sorting Asstt.)

and
22 others
(As per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

Union of India through

1. Secretary, Ministry of Finance,
Department of Expenditure,
North Block, New Delhi.
2. Secretary, Ministry of Communication & IT,
Department of Posts,
Dak Bhawan, New Delhi.
3. The Chief Post Master General,
Haryana Circle, Ambala Cantt., Ambala.
4. Sh. Supdt. Of RMS,
D Division, Railway Mail Services,
New Delhi - 21

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/407/2016

1. All India Central Ground Water Board Employees Association through its Chairman Sh. Nityanand, BEC, Faridabad Central Ground Water Board, Bhujal Bhawan, NH-IV, Faridabad

2. Sh. Nityanand
S/o Late Rattan Lal,
R/o Qtr No. 1962/III,
NH-IV, Faridabad
(Working as Office Supdt.)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
Department of Expenditure, Ministry of Finance,
North Block, New Delhi.

2. Secretary, Ministry of Water Resources,
River Development & Ganga Rejuvenation,
Shram Shakti Bhawan, New Delhi.

3. Chairman,
Central Ground Water Board,
Bhujal Bhawan, NH-IV, Faridabad.

4. Director (Administration),
Central Ground Water Board,
Bhujal Bhawan, NH-IV, Faridabad.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/747/2016

1. Jhabbar Singh, Aged – 50 years
S/o Sh. Jot Ram,
Working to the post of Fireman,
In the office of Air Force Station, Gurgaon
R/o V.P.O. Kadipur, Gurgaon (Haryana)

and
174 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through the Secretary,
Ministry of Finance, Department of Expenditure,
Govt. of India, North Block, New Delhi.
2. The Deputy Secretary to the Govt. of India,
Ministry of Finance, Department of Expenditure,
Govt. of India, North Block, New Delhi.
3. The Air Officer in Commanding (Accounts),
Air Force Central Accounts Office,
Subroto Park, Delhi – 10
4. The Commanding Officer,
54 ASP, Air Force Station,
Old Delhi Road, Gurgaon (Haryana).

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/838/2016

1.

Daya Chand, Age-58 years
S/o Late Sh. Chandra
Plate Maker,
Presently posted at
Govt. of India Press, Faridabad

and

3 others

(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through it's Secretary,
Ministry of Finance, New Delhi.
2. The Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
3. The Director of Printing, 'B' Wing,
Ministry of Urban Development,
Nirman Bhawan, New Delhi
4. Senior Pay & Accounts Officer (PTG)
Ministry of Urban Development
13/3, Jamnagar House, New Delhi.
5. The Manager, Govt. of India Press,
Faridabad, Haryana.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/993/2016

1. Sh. Vijay Singh, S/o Sh. Niader Singh
Aged about 55 years,
R/o VPO Bharsa Patti Kilhore,
Gurgaon
(Working as SA)

and
33 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
Department of Expenditure, Ministry of Finance,
North Block, New Delhi.
2. Secretary, Ministry of Communication & IT,
Department of Posts,
Dak Bhawan, New Delhi.
3. The Chief Post Master General,
Haryana Circle, Ambala Cantt., Ambala.
4. Sh. Supdt. Of RMS,
D Division, Railway Mail Services,
New Delhi - 21

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/1093/2016

1. Preetam Bhardwaj, Aged-44 years,
S/o Sh. Parmanand,
Working as Postal Assistant in the
Office of Mini Secretariat, Gurgaon.
R/o V.P.O. Ghamroj Distt. Gurgaon.

and
170 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta,
Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the
Applicants)

Versus

1. Union of India through the Secretary,
Ministry of Finance, Department of Expenditure
Govt. of India, North Block, New Delhi.
2. The Deputy Secretary to the Govt. of India,
Ministry of Finance, Department of Expenditure,
Govt. of India, North Block, New Delhi.
3. The Senior Supdt. of Post Office,
Gurgaon Division, Gurgaon. (Har).

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri
Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar,
Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri
R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri
Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar,
Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi,
Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar,
Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the
Respondents)

O.A./100/1099/2016

1.

Rajesh Chander Singh
S/o Sh. Tilak Raj Sharma aged
D.T.P. Operator, age 59 years
Presently posted at
Govt. of India Press, Faridabad

and
432 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through it's Secretary,
Ministry of Finance, New Delhi.
2. The Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
3. The Director of Printing, 'B' Wing,
Ministry of Urban Development,
Nirman Bhawan, New Delhi
4. Senior Pay & Accounts Officer (PTG)
Ministry of Urban Development
13/3, Jamnagar House, New Delhi.
5. The Manager, Govt. of India Press,
Faridabad, Haryana.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/1138/2016

1.

Sri R.A. Kalaria
 Father's Name – Bishambar Dyal
 Designation – Assistant
 Age – 57 years
 Group – 'B' (N.G.)
 445/II, NH-IV, N.I.T.
 Faridabad (Haryana)-121001

and
 57 others
 (as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
 Ministry of Finance,
 Department of Expenditure,
 North Block, New Delhi.
2. Secretary,
 Ministry of Water Resources,
 Shram Shakti Bhawan,
 N. Delhi
3. Chairman,
 Central Water Commission,
 Sewa Bhawan, R.K. Puram,
 New Delhi.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/1139/2016

1. Sh. JN Sharma,
 Father's Name : Sh. Murari Lal Sharma,
 Design. : CGO (E)
 Group – B
 D.O.B. – 01.01.58
 Address : Vill. Mandhawali, Ballabhgarh

and
 116 others
 (as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
 Ministry of Finance,
 Department of Expenditure,
 South Block, New Delhi-03.
2. Union of India through Secretary,
 M/o Defence, South Block, New Delhi.
3. Chief of the Air Staff
 Air Head qtr.
 Vayu Bhawan, New Delhi - 06

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/1429/2016

1.

Ratan Singh
Age – 56 yrs., Designation – SSO II
S/o Late Shri Ishwari Prasad,
R/o H. No. 1102, Sector – 3,
Vasundhra, Ghaziabad, U.P.

and
21 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Secretary,
Ministry of Finance,
Department of Expenditure,
New Delhi.
2. Controller of Defence Accounts (Army)
Meerut Cantt.
Meerut, U.P.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/2583/2016

1. Satheesh Kumar T, (Asstt. Commissioner), Group - A
S/o Sh. Venkaiah,
Aged about 29 years,
R/o A-26, Alaknanda Hoster,
Naveen Faridabad, Haryana.

and
56 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through its Secretary,
Ministry of Finance,
Department of Expenditure,
South Block, New Delhi-03.
2. Pay & Accounts Office,
I P Estate, AGCR Building,
New Delhi.
3. Director General,
National Academy of Customs Excise & Narcotics,
Sector – 29, Faridabad.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/2758/2016

1.

Gulshan Kumar
S/o Late Sh. Ram Prakash
Age 58 yrs.
Chief Accounts Officer
Gr. A
R/o House No, 2009 Jawahar Colony, Faridabad.

and
54 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
Ministry of Finance,
North Block, New Delhi.
2. Pay & Accounts Office,
IP Estate, AGCR Building,
New Delhi.
3. Director General
National Academy of Customs Excise & Narcotics,
Sector – 29, Faridabad

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)



O.A./100/3142/2016

1. Madan Lal S/o Kanhiya Lal
(Chowkidar)
Age 55 years
Presently posted at
Govt. of India Press, Faridabad

and
7 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India, Through it's Secretary,
Ministry of Finance, New Delhi.
2. The Secretary, Ministry of Urban Development,
Nirman Bhawan, New Delhi.
3. The Director of Printing, 'B' Wing,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
4. Senior Pay & Accounts Officer (PTG)
Ministry of Urban Development,
13/3, Jamnagar House, New Delhi.
5. The Manager, Govt. of India Press,
Faridabad, Haryana

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/4443/2015

Jayan A
General Secretary,
Mint Shramik Sangh Noida
D-2, Sector – 1, Noida.

...Applicant

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India
Ministry of Finance,
Department of Expenditure,
Govt. of India North Block,
New Delhi, Through its Secretary.
2. C.M.D.
Security Printing and Minting
Corporation of India,
16th Floor, Jawahar Vyapar Bhawan
Kasturba Gandhi Marg, New Delhi.
3. General Manager,
India Govt. Mint
D-2, Sector-1, Noida

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/4663/2015

1. Sh. Ram Sewak Yadav, Age 59 years,
S/o Late Sh. Chaturi Singh,
R/o J-122, Sector – 4,
Pushp Vihar, M.B. Road,
New Delhi.
(Presently working as Multi Tasking Staff)
and
36 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through Secretary,
Department of Expenditure, Ministry of Finance,
North Block, New Delhi.
2. Union of India through Secretary,
Ministry of Agriculture & Co-operation,
Krishi Bhawan, New Delhi
3. Pay & Accounts Officer, Directorate of Extension,
Ministry of Agriculture & Co-operation,
Shastri Bhawan, New Delhi.
4. Soil & Land use Survey Officer,
through its Soil Survey Officer,
IARI Building, PUSA, New Delhi.
5. Soil & Land Use Survey of India,
Soil Survey Officer, C-4, Sector – 1, Noida.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

O.A./100/1631/2014

1. Kanchan Singh, Binder,
President, G I P Workers Union (Regd.)
S/o Shri Balram
Presently posted at Govt. of India Press, Faridabad
and
3 others
(as per Memo of Parties)

...Applicants

(Through Shri Shrigopal Aggarwal, Shri Yogesh Sharma, Shri S.K.Gupta, Shri Kiran Singh, Shri S.C.Soren and Shri Mohan kumar, Counsel for the Applicants)

Versus

1. Union of India through its Secretary,
Ministry of Finance, New Delhi.
2. The Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi
3. The Director of Printing, 'B Wing'
Ministry of Urban Development,
Nirman Bhawan, New Delhi
4. Senior Pay & Accounts Officer (PTG)
Ministry of Urban Development
13/3, Jamnagar House, New Delhi.
5. The Manager, Govt. of India Press,
Faridabad, Haryana.

... Respondents

(Through Shri J.P.Tiwari, Shri Ashok Kumar, Shri Praveen Swaroop, Shri Manish Kumar, Shri Hanu Bhaskar, Shri N.D.Kaushik, Shri Rajeev Kumar, Shri G.S.Virk, Shri Gyanendra Singh, Shri H.K.Gangwani, Shri R.K.Sharma, Shri Y.P.Singh, Shri Ranjan Tyagi, Shri K.M.Singh, Shri Piyush Gaur, , Dr.C.S.Khan, Shri R.P.Sharma, Shri Satish Kumar, Ms.Harvinder Oberoi, Shri Rajinder Nischal, Shri Shivan Tripathi, Dr.Ch.Shamsuddin Khan, Shri L.C.Singhvi, Shri Ravinder Kumar, Dr.L.C.Singhi, Ms.Ruby Sharma, and Shri Shivan Tripathi Counsel for the Respondents)

ORDER**Justice L.Narasimha Reddy, Chairman**

In this batch of OAs, OM dated 26.10.2015, issued by the Department of Expenditure, Ministry of Finance, is challenged. The subject matter of OM is the payment of Transport Allowance (TA) to the Central Government employees, posted in the offices located at Faridabad, Ghaziabad, Gurgaon and Noida.

2. The applicants in the OAs are the Central Government employees posted in the offices in the four places referred to above. While some may be continuing in those places, and others may have been transferred to different places.

3. The applicants state that the transport allowance was being paid to the employees in the places referred to above, on par with the rates applicable to the employees working in the offices within Delhi, till the year 2006. It is stated that when a change was sought to be in the arrangement, through an order dated 02.08.2006, a batch of OAs was filed and that the OAs were decided in favour of the employees. They contend that the transport allowance was linked to the City Compensatory Allowance (CCA) or HRA, as the case may be, after 2006.



4. The applicants contend that a different form of transport allowance was brought into existence consequent upon the recommendation of the VI CPC and even thereafter the employees are being paid the transport allowance as was done earlier. They contend that on 01.08.2002, an OM was issued proposing to withdraw the allowance, and thereupon, OA.No.2080/2012 & batch was filed and through an order dated 04.10.2013, this Tribunal allowed the OAs and remanded the matter to the Ministry of Finance for fresh consideration and disposal. They submit that stating to be in compliance of the order in the OAs, the respondents issued OM dated 07.03.2014, rejecting the claim and that in turn was challenged in OA.Nos.996/2014 & batch, and that, this Tribunal passed order dated 18.03.2015, directing the respondents to re-examine the matter in its entirety.

5. The applicants contend that the respondents issued the impugned OM dated 26.10.2015 stating to be in compliance with the direction issued by this Tribunal, but the illegality and infirmity pointed out earlier, still remains. They contend that the transport allowance is one of the prominent parts of pay structure and having regard to the fact that the four places, referred to above have become virtually extensions of National Capital Territory of Delhi (NCT), the deferential treatment accorded to such employees, compared to those working in the offices in Delhi, cannot be sustained in law. The applicants made reference to the origin of the grant of allowances and urged that the



view taken in the impugned order is discriminatory and contrary to the observations made by the Tribunal.

6. The respondents filed a detailed counter affidavit. It is stated that earlier the transport allowance used to be paid, corresponding to the CCA and HRA, and the payment of TA to the employees working in the offices in Faridabad etc., on par with the employees working in Delhi, was at a time when the issue was not finally decided.

7. According to the respondents, the VI CPC submitted a comprehensive report touching on every aspect of the pay structure of the Central Government employees and in the context of the transport allowance, it recommended the classification of the cities into X, Y and Z categories, with certain parameters. They contend that once the cities are classified as mentioned in the report, the recommendations of the VI CPC were accepted with immediate effect and were incorporated in the relevant office memorandum. They submitted that the plea of the applicant as regards contiguity of four places to Delhi, cannot be accepted inasmuch as the cities are classified according to certain parameters and one cannot go on adding areas to the places already defined.

8. We heard the arguments of the learned counsel for the Applicants and learned counsel for the Respondents in the respective OAs.



9. As is the case with the different kinds of allowances such as HRA, Transport Allowance was also allowed for the past several years. Much of the dispute was about the rates thereof. It is true that the employees working in the Central Government offices in Faridabad etc., were extended the benefit of TA on par with their counter parts in Delhi. That, however, was at a time when there did not exist any specific rule or OM in this behalf, and when the situation was almost fluid. The VI CPC addressed the issue of TA pointedly and it recommended the classification of cities into X, Y and Z categories. Once a city or town is classified, it did not provide for expanding, or adding areas, on the grounds of contiguity or otherwise. Each office is identified, with reference to the city or town, which is clearly defined and classified. That having taken place, the comparison with neighbouring towns or cities, becomes impermissible.

10. In its adjudication on two earlier rounds, this Tribunal did undertake some discussion on the history of payment of transport allowance. Ultimately, the matter was required to be dealt with by the Ministry. The setting aside of the earlier orders was mostly on the ground that the Ministry did not bestow its attention to certain aspects. However, on a careful reading of the orders in this OA, we find that the attention of the Tribunal was not pointedly drawn to the fact that the cities came to be classified as X, Y and Z categories on



the recommendation of the VI Pay Commission and that the fixation of TA was a sequel to that.

11. Things would have been different altogether, had the entire recommendations of the VI CPC in the matter relating to TA, or the resultant OM issued by the Government, been challenged and set aside by the Tribunal. Even in this batch of OAs, the applicants are not able to point out any specific provision of law, which can be said to have been violated. Just, as the pay structure of an employee, is not static and keeps on undergoing changes with the passage of time, so is the case with TA. It can be in terms of rates or parameters. The applicants, who got the benefit of a substantial revision of their pay structure on the basis of the recommendation of the VI CPC, cannot selectively separate the component of TA and claim it on the basis of the pre-existing rules. Further, there existed a facility of anomalies committee under the VI CPC itself. No steps were taken to point out any anomaly. Thereafter, in the recent past, the VII CPC was also constituted.

12. In case, there existed a serious anomaly as regards the transport allowance, the association of the employees would have canvassed it before the VII CPC. The Tribunal cannot substitute its views, once the matter was dealt with by the Government and successful pay commissions. It is only when the recommendations or the consequent orders are shown to be in conflict with any superior



legislation, that a scope would exist for interference. No such provision is brought to our notice.

13. If the plea of the applicants about the contiguity is to be accepted, there would not be any end to it. Due to rapid urbanization in the recent times, tens and hundreds of villages are becoming parts contiguous cities. The claims would be unending, if one does not go by strict classification or delimitation of towns. Further, if the places surrounding the Metropolitan cities such as Mumbai, Chennai, Kolkata and Bangalore, would also become comparable to the Faridabad, Ghaziabad, Noida and Gurgaon. Howsoever attractive arguments in this behalf may be, the Tribunal cannot take upon itself, such a complex exercise, that too, when there does not exist any specific provision of law in this behalf.

14. We do not find any merit in the OAs and the same are accordingly dismissed. There shall be no order as to costs.

(A.K.Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

Dsn./akshaya/